

whether there is any Naga area still considered as no-man's land?

(b) If the answer to part (a) above be in the affirmative, what are the size and the population of the area?

(c) How and when will the Governments of Burma and India demarcate the boundaries of such area, if any?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) No, Sir. By convention and usage the two Governments know their territories in the undemarcated portion in the Naga area.

(b) Does not arise.

(c) Matter is under consideration.

ATTACK ON INDIAN NAGA VILLAGE

***692. Shri Rishang Keishing:** Will the Prime Minister be pleased to state whether any compensation has been paid to those bereaved Naga families of Nokhu village which was raided by Nagas from Burma who killed 93 persons and took away their heads?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): No compensation has been paid so far but the Burma Government have recently agreed in principle to the payment of compensation and details are being worked out.

500 maunds of rice and 50 bags of salt were, however, dropped from air in the affected area in June 1951.

RAILS ALLOCATED TO SINGARENI COLLIERIES

***693. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1264 asked on the 17th December, 1952 and state whether the quantity of 600 tons of second-hand rails allocated to the Singareni Collieries Company, Hyderabad State, has since been despatched?

(b) Are Government aware that the short supply is greatly hampering stepping up of coal production in these Collieries?

(c) Is there any likelihood of the demands for iron and rails being fully met with in the near future and if so, what are the steps taken by Government in this regard?

The Minister of Production (Shri K. C. Reddy): (a) Out of the total quantity of 600 tons of rails allocated to the Singareni Collieries, 191 tons have already been supplied and the balance is expected to be despatched shortly.

(b) Yes; the Hyderabad Government have however reported that the immediate demands have been met and the position has improved somewhat.

(c) I would like to invite the attention of the hon. Member to the Government's plans for stepping up steel production. It would be possible to meet colliery requirements on a more satisfactory basis after the completion of the plans for increased steel production.

RECOMMENDATIONS OF COAL INDUSTRY ADVISORY COMMITTEE

***694. Shri Vittal Rao:** (a) Will the Minister of Production be pleased to refer to the reply to starred question No. 1267 asked on the 17th December, 1952 regarding the recommendations of Coal Industry Advisory Committee and state whether the statement referred to therein has since been compiled?

(b) What steps have been taken to implement such of those recommendations as have been accepted by Government?

(c) What are the recommendations that have not been accepted and what are the reasons for not accepting them?

The Minister of Production (Shri K. C. Reddy): (a) Yes.

(b) The steps taken to implement the recommendations that have been accepted, have been indicated in the statement referred to in part (a).

(c) A statement is laid on the Table of the House. [See Appendix V, annexure No. 11.]

FACTORIES FOR ELECTRIC BULBS

***695. Shri Badshah Gupta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of factories in India where electric bulbs are manufactured; and

(b) the trade names under which the electric bulbs of each factory go into the market?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 12.]

FOOTWEAR AND TANNING INDUSTRIES

***697. Shri Ramananda Das:** (a) Will the Minister of Commerce and Industry be pleased to state whether Government are aware that footwear and tanning industries of this country are